

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 6070 /A.

From :- Shri Kaushik Kumar Kalita,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Helen Dawngliani,  
Registrar, Gauhati high Court,  
Aizawl Bench, Aizawl.

Dated Guwahati, <sup>th</sup>14 October, 2019.

Sub:- Station Leave.

Ref:- Your Note dated 01.10.2019.

Madam,

With reference to the above, I am directed to inform you that Shri Thang Lianmang Guite, Special Judge, P.C. Act, Aizawl has been granted station leave permission for 5(five) days w.e.f. 05.10.2019 to 09.10.2019. His prayer for station leave permission till 10.10.2019 is not accepted, as 10.10.2019 being a Court working day. Further, a senior Judicial officer at the station will remain in charge of his Court and office in his absence.

Shri Guite may be informed accordingly.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo no.NO.HC.VII-21/2008/ 6071 /A. dtd. --- 14.10.19  
Copy to:

1. The Systems Analyst , Gauhat High Court, Guwahati.

  
**JT. REGISTRAR (VIGILANCE)**

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